

Identification of medicinal plants for patenting

1798. SHRI GUNDAPPA KORWAR: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have identified or propose to identify medicinal plants for registration under patent;

(b) if so, the details thereof; and

(c) the details regarding the approach in biological sciences and the implications of patent laws on living organism?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI KRISHNA SAHI): (a) to (c) Plants and living organisms are not patentable under the provisions of the Patents Act, 1970.

जम्मू और कश्मीर में बम विस्फोट की घटना की जांच

1799. श्री शंकर दयाल सिंह: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) जम्मू में 20 जुलाई, 1995 को हुए उस बम विस्फोट की घटना की जांच करने के लिए किसी विशेष दल का गठन किया गया था, जिसमें लगभग 20 व्यक्तियों की मृत्यु हुई थी;

(ख) क्या उस दल से कोई रिपोर्ट प्राप्त हुई है;

(ग) यदि हां, तो उक्त घटना में किस विदेशी तत्व का हाथ पाया गया है; और

(घ) क्या सरकार ने इस संबंध में उस देश के प्रति अपना विरोध प्रकट किया है?

प्रधान मंत्री कार्यालय में राज्य मंत्री (श्री भुवनेश चतुर्वेदी): (क) जी हां, श्रीमान। जम्मू में 20 जुलाई, 1995 को हुए बम विस्फोट की घटना की जांच करने के लिए एक पुलिस अधीक्षक के अधीन एक विशेष दल का गठन किया गया था।

(ख) जांच-पड़ताल के दौरान यह पता चला कि दिनांक 20.7.1995 को करीब 1855 बजे एक आटो एक दुकान के सामने खड़ा किया गया था। जबकि

तिपहिया में बैठी सवारी उतर कर गली के अंदर जा चुकी थी और आटो चालक इस तिपहिया वाहन को कुछ आगे ले जा रहा था तब ही अचानक विस्फोट हो गया। जांच-पड़ताल से यह भी पता चला है कि आटो चालक द्वारा लिंक रोड और पुरानी मंडी सी बीच किसी स्थान से एक अनजान सवारी करीब 18.50 बजे तिपहिया में बिठाई गयी थी। पृछताछ करने के लिए 14 व्यक्तियों को पकड़ा गया है।

(ग) और (घ) जम्मू और कश्मीर में आतंकवादी हिंसा को भड़काने, इसके लिए मदद देने और हिंसा को उकसाने में पाकिस्तान की संलिप्तता सर्वविदित है। भारत सरकार ने सदैव पाकिस्तान से यह आग्रह किया है कि वह ऐसी गतिविधियां करने से बाज आए जो सभ्य अन्तर्राष्ट्रीय आचरण के मानदण्डों और शिमला समझौते के खिलाफ हैं। पाकिस्तान द्वारा सीमा पार से चलाए जा रहे आतंकवाद को बेनकाब करने तथा उस देश द्वारा बड़े पैमाने पर चलाए जा रहे गलत सूचना अभियान को रोकने तथा उसे उपर्युक्त गतिविधियों से बाज आने के लिए कहने हेतु राजनयिक स्तर पर भी लगातार प्रयास किए जा रहे हैं।

Types of Nuclear Reactors

1800. DR. GOPALRAO VITHALRAO PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether different types of Nuclear Reactors have been set up in the country;

(b) if so, the details of such types, reactor-wise;

(c) whether some target for production of Nuclear Energy has been fixed in the Eighth Plan;

(d) if so, the details thereof;

(e) whether target fixed is not being achieved;

(f) if so, the reasons therefor and the steps to be taken in this regard;

(g) whether country has achieved self sufficiency in fuel being used in these reactors; and

(h) whether fuel left out by these Reactors after their function is being refused in any way?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI): (a) and (b) There are two types of nuclear power reactors in operations in the Country viz., Boiling Water Reactors (BWRs) and Pressurised Heavy Water Reactors (PHWRs). BWRs used enriched Uranium as fuel and light water as coolant. This type of reactors are located at Tarapur (TAPS 1&2). The PHWRs use natural uranium as fuel and Heavy Water as moderator and coolant. This type of reactors are located at Rajasthan (RAPS 1&2), Madras (MAPS 1&2), Narora (NAPS 1&2) and Kakrapar (KAPS 1&2).

(c) and (d) Eighth Five Year Plan envisaged nuclear power generation target of 47140 Million Units (MUs) Station-wise target is given below:

Station	VIII (Target)	Plan (MUs)
Tarapur	1 & 2	9124
Rajasthan	2	5752
Madras	1 & 2	11850
Narora	1 & 2	11944
Kakrapar	1 & 2	8470
	TOTAL	47140

(e) and (f) The annual targets were subsequently revised. The revised targets as well as the actual generation during the financial years 1992-93, 1993-94 and 1995-96 (actuals upto end July 1995) are furnished in the statement annexed. [See Appendix, 174, Annexure No. 50] The reasons for the short-falls so far mainly relate to the restricted power level of Madras Units—1&2, extended shutdown of Narora Units—1&2 consequent on the turbine fire incident in March 1993 in Narora Unit—1, shutdown of the Madras Unit—1&2 and Kakrapar Unit—1 for inspection and modification of their turbines consequent on the turbine fire incident at Narora—1, extended shutdown of Rajasthan—2 since August 1994 for inspection and en masse

replacement of its coolant tubes and the delayed commencement of generation from Kakrapar Unit—2. A large number of outages due to poor grid conditions have also contributed to loss of generation. The steps taken to improve the performance of nuclear power plants include implementation of an islanding scheme for the Nuclear Power stations. This scheme together with close coordination with the grid authorities is expected to minimise outages due to poor grid conditions. A joint task force consisting of personnel from Nuclear Power Corporation of India Limited (NPCIL) and Bharat Heavy Electricals Limited (BHEL) has been appointed to review the problems of the turbine generators for improving their performance. This task force is actively suggesting and implementing modifications for better performance of the turbine generators. Monitoring, preventive and predictive maintenance and ongoing training of operating personnel are other measures taken to ensure improved performance of Nuclear Power Plants.

(g) The Country has achieved self-sufficiency in natural uranium fuel required for Pressurised Heavy Water Reactors. Low Enriched Uranium (LEU) required for the Boiling Water Reactors at Tarapur (1&2) is imported.

(h) The spent fuel from the reactors is reprocessed to recover plutonium which is used for producing Mixed Oxide Fuel (MOX) for refuelling the BWRs at Tarapur as well as in the second phase of the Indian Nuclear Power Programme which envisages setting up of Fast Breeder Reactors for power generation.

Sale of Substandard Rice and Wheat From FP Shops Under Kendriya Bhandar

1801. SHRI RAJ NATH SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that substandard